

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 03-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 35/07
PETITION NUMBER : IA 36/16 in 04/16
NAME OF THE PETITIONER (S) : K. RAJESH
NAME OF THE RESPONDENT (S) : CHAMUNDESWARI STUDIOS &
LAB PVT. LTD. & 4 OTHERS
UNDER SECTION : 397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1. K. VENKATRAMANI
9886781410

Counsel for
R-5 &
Representation on
behalf of R-1 (R-4)




2) Sochin Vasudev Counsel for
Petitioner 

ORDER

Counsel for Petitioner is present. Counsel for Respondents is
present. Again Counsel for Respondents requested time to file
objections in I.A. 36/2016.

Posted as a last chance to 06-03-2017.


Member (J)


Member (T)